

State-wise harvested area of opium in the crop year 1982-83 is furnished below :—

State	Harvested area in hectares (Provisional)
Madhya Pradesh	14,901
Rajasthan	9,513
Uttar Pradesh	6,945

No other Narcotic plant is cultivated in in the country.

(b) No, Sir.

(c) In India, cultivation of opium poppy, production of opium and its alkaloids and their export to Foreign countries are under the control of Narcotics Department under the Central Government. The cultivation of opium poppy is permitted only under a licence and that too in specified regions in three states namely, Uttar Pradesh, Madhya Pradesh and Rajasthan. All the three States are placed under the charge of Deputy Narcotics Commissioners, who under them have the Divisional/District Opium Officers. Licences for poppy cultivation are issued by the District Opium Officers in accordance with the Licensing principles framed by the Government of India every year. Continuous and close supervision and vigil are maintained over poppy cultivation right from the stage of sowing to the stage of harvesting and collection of opium by the Narcotics department. Similar control and supervision is exercised over 'ganja' cultivation by the Excise departments of the concerned State Governments.

Supply of opium poppy seeds is not under control as the same is not a narcotic drug and is not covered under the existing enactments relating to narcotics.

The sale in India of opium and its derivatives from the Government Opium & Alkaloid Factories for medical purposes is regulated through the concerned Drugs Control & Excise Departments of the State Governments.

The sale of ganja where permitted is regulated by the Excise Departments of the concerned States.

(d) The general policy of the Govt. of India in respect of production and sale of Narcotics is to restrict the same to the genuine medical and scientific requirements.

For prevention of smuggling of narcotics, various Central and State Enforcement Agencies like the Central Bureau of Narcotics, Customs, Directorate of Revenue Intelligence, C.B.I., B.S.F., Police, Etc. remain vigilant and take appropriate action to suppress illicit traffic in narcotic drugs by international gangs and internal agents.

Backlog of Reserved Vacancies in Central Bank of India

953. SHRI T. NAGARATNAM : Will the Minister of FINANCE be pleased to state the total back-log of reserved vacancies in Central Bank of India for Scheduled Castes/Scheduled Tribes employees to the officer cadre under All India Service, State Service and Foreign Exchange Service Region-wise, year-wise and category-wise since introduction of reservation in promotion for Scheduled Caste and Schedule Tribe employees?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The information regarding backlog of vacancies reserved for SC/ST employees in promotion to the officers cadre, as reported by Central Bank of India, is given in the attached statement.

Statement

Backlog of vacancies reserved for Scheduled Castes/Scheduled Tribes employees in promotion to officers' cadre in Central Bank of India

Backlog under All India Service Promotion

Year ending	Backlog of vacancies for	
	SC	ST
1978	15	9
1979	37	22
1980	59	32
1981	63	37
1982	65	32

Region-wise backlog in promotion under State-Service

Region	1978		1979		1980		1981		1982	
	SC	ST	SC	ST	SC	ST	SC	ST	SC	ST
Ahmedabad	—	—	2	3	4	4	3	9	1	5
Bhopal	9	5	15	9	30	16	29	15	24	13
Bombay	26	13	37	18	42	20	32	15	4	15
Calcutta	8	5	13	8	19	8	18	9	17	9
Chandigarh	5	3	8	5	8	8	15	8	11	8
Hyderabad	2	2	3	2	9	6	16	8	18	8
Lucknow	17	10	28	15	42	21	38	19	31	15
Madras	9	5	8	8	12	11	16	12	14	7
New Delhi	10	5	21	11	25	13	20	10	14	6
Patna	2	1	10	5	15	8	17	11	21	10
Poona	1	1	4	—	8	1	17	6	17	6
TOTAL	89	50	149	84	214	116	221	122	172	102

From Head Cashiers to Chief Cashiers

Ahmedabad	7	3	8	4	11	5	8	4	8	5
Bhopal	1	—	4	1	7	5	8	5	13	6
Bombay	3	2	4	2	5	3	5	3	4	3
Calcutta	2	1	5	2	5	3	8	5	7	5
Chandigarh	4	1	7	3	9	4	9	5	8	4
Hyderabad	2	1	4	2	5	3	6	3	6	3
Lucknow	3	2	8	4	12	7	13	7	12	6
Madras	3	2	6	3	10	4	8	4	7	6
New Delhi	2	1	5	3	6	4	7	4	5	2
Patna	1	1	4	2	5	4	5	5	6	5
Poona	3	1	3	1	7	2	7	4	7	5
TOTAL	31	15	58	27	82	44	84	49	83	50

Backlog of vacancies for Promotion of Foreign Exchange Officer.

Year	SC	ST
1983	—	4

The Bank has reported that promotions to the post of Foreign Exchange Officer were made in 1983 on the basis of test held in 1982. Hence there was no backlog in the earlier years.

Modes of Operation of Various Investment Company

954. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to modes operations of large number of investment companies in the country to beat the income tax men;

(b) if so, full details of such companies and rackets involved and corrective steps proposed; and

(c) whether Government will prepare a Position Paper on the subject ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) Yes, Sir.

(b) and (c) The matter has been taken up for taking appropriate action. It may however be added that a few Investment Companies have been searched by the Income-tax authorities where the information gathered called for such an action.